## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 01/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Mr. Sunil Dubey

V/s.

M/s. Brand Connect Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Ziyad Madon i/b Veritas Legal	Advocates for Respondent No. 5	2pMada
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## **COMMON ORDER**

C.P. No.07/241-242/NCLT/MB/MAH/2017 C.P. No. 01/397-398/CLB/MB/MAH/2015 C.P. No.117/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- 2. One of the Counsel from the side of the Respondent No. 5 seeking adjournment. By consent of all the other Counsel in all the three cases are adjourned to 20.12.2017.

17.11.2017

M.K. SHRAWAT Member (Judicial)

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